

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. CA 128/2017 IN CP 15/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Stride Infracon Pvt. Ltd.
V/s
Shelterex Housing Pvt. Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

Adv. Sanket Shah appeared for the Petitioner through VC. Due to paucity of time the matter could not be taken up. List this matter on **12.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)